

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos.08/2016 & 39/2017 and  
IN  
CP No.27/02/2013  
RT NO.63/Chd/CHD/2016**

In the matter of M/s Ind-Swift Ltd.                      Petitioner/Applicant-Company

Present:    Mr. Atul V. Sood and Mr. Vikas Garg, Advocates for  
Ind-Swift Ltd., applicant-company.  
Mr. Vineet Khatri, Company Prosecutor for Registrar  
of Companies, Chandigarh & Regional Director.  
Mr. Yash Pal Gupta, Advocate for the depositor Smt. Shibani  
Mukherjee.  
Mr. Sidharth Sharma and Mr. Kunal Sharma, Advocates  
for Mr. Gopal Sharma, Advocate.  
Mr. Ashok Sachdeva, Authorised Representative for five  
depositors.

There are fresh objections filed by the objectors, namely  
Mr. Sanjeev Khanna, Mr. Amal Khanna, Ms. Nishi Khanna, Mr. S Suresh,  
Mr. S Mahesh and Mr. S Santosh, by Mr. Yowan Sharma, Advocate. Mr.  
Sidharth Sharma, Advocate submits that he will be filing Power of Attorney with  
no objection from the previous counsel. Let the same be filed within three  
days in the Registry. Copies of the objections filed be supplied to the counsel  
for applicant-company. Mr. Sidharth Sharma, Advocate seeks time to argue  
the matter. List the matter now for arguments on 18.07.2017.

— Sd/ —

(Justice R.P. Nagrath)  
Member (Judicial)

May 29, 2017  
arora